

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1780  
ANSWERED ON:01.12.2011  
ETHICAL NORMS FOR LAWYERS  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government is considering any proposal to notify new ethical norms for lawyers based on international principles;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be notified?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) and (b) The Bar Council of India has informed that they have prepared a new draft Code of Professional Standards, Ethics and Etiquette taking into account the Global Economy and expansion of IT as are prevailing in other parts of the country.

(c) The Bar Council of India has also informed that the said Code is being finalized and will be published in the Official Gazette after the approval of the Hon'ble Chief Justice of India.